(a) and (b) The Government has set the target of providing houses to all by 2022 as announced in the President's Address to Joint Session of both the Houses of Parliament on 9th June, 2014. Accordingly, this Ministry after making consultations with various stakeholders including State Governments, industry associations etc. is in the process of formulating a new Scheme for 'Housing for All' by 2022 in the urban areas. The Scheme, at present, is at appraisal stage by Expenditure Finance Committee (EFC).

Rehabilitation of slum dwellers

2094. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the number of people living in slums in sub-human condition, State-wise;
- (b) the target set for rehabilitation of such slum dwellers in each State for the last five years;
- (c) the achievement against such targets under various slums rehabilitation schemes/measures, State-wise; and
- (d) the reasons for low achievement in large number of States, State-wise and the steps taken and/or contemplated by the present government to expedite rehabilitation of slum dwellers ?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION [SHRI BABUL SUPRIA (BABUL SUPRIYO) BARAL]: (a) As per Census of 2011 figures, a total of 654.9 lakh people live in slums in the country. State-wise details is given in the Statement-I (*See* below).

(b) and (c) 'Slum' including its rehabilitation is State subject. However, Ministry of Housing and Urban Poverty Alleviation implements Basic Services to the Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) components of Jawaharlal Nehru National Urban Renewal Mission (JnNURM) and Rajiv Awas Yojana (RAY) schemes for assisting State Governments to address the issue of rehabilitation of slums. BSUP and IHSDP components of JnNURM have been extended upto 31st March, 2015 only for completing projects sanctioned till 31st March, 2012.

A total of 1517 projects with a total project cost of ₹ 34,847.68 crores and Central Share of ₹ 18,807.62 crores have been approved for construction/up-gradation of total 13,36,190 Dwelling Units (DUs) under Jawaharlal Nehru National Urban Renewal Mission(JnNURM), out of which 8,61,370 have been completed.

Implementation phase of RAY was approved in September, 2013. Under RAY, a total of 225 projects involving central share of ₹ 4689.16 crore for construction of 1,60,931 Dwelling Units (DUs) have been approved, out of which 2270 DUs have been completed.

State-wise details of projects under JnNURM & RAY schemes are given in the Statement-II (See below).

(d) Important reasons for low achievements in some States are cost escalations, difficulties in making slum residents temporarily relocate in the case of in-situ projects and lack of availability of encumbrance free land. States/UTs have been advised to bear cost escalation and ensure encumbrance free land at the time of project preparation along with consent of slum dwellers in case of relocation.

Government has set the target for providing pucca houses to all by 2022 as announced in the President's address to Joint Session of both the Houses of Parliament on 9th June 2014. The scheme, at present, is at consultation stage with Expenditure Finance Committee (EFC).

Statement State-wise slum population in India as per census-2011

State/UTs	Slum Population (in lakh)
Andhra Pradesh	101.9
Arunachal Pradesh	0.2
Assam	2.0
Bihar	12.4
Chhattisgarh	19.0
Goa	0.3
Gujarat	16.8
Haryana	16.6
Himachal Pradesh	0.6
Jammu and Kashmir	6.6
Jharkhand	3.7
Karnataka	32.9

State/UTs	Slum Population (in lakh)
Kerala	2.0
Madhya Pradesh	56.9
Maharashtra	118.5
Manipur	NS
Meghalaya	0.6
Mizoram	0.8
Nagaland	0.8
Odisha	15.6
Punjab	14.6
Rajasthan	20.7
Sikkim	0.3
Tamil Nadu	58.0
Tripura	1.4
Uttar Pradesh	62.4
Uttarakhand	4.9
West Bengal	64.2
A & N Islands	0.1
Chandigarh	1.0
D and N Haveli	NS
Daman and Diu	NS
Delhi	17.9
Lakshadweep	NS
Puducherry	1.4
India	654.9

Note: 'NS' indicates slum not reported.

Source: Census of India 2011, Primary Census Abstract for Slum.

Statement

Target and Achievement for rehabilitation of slum dwellers in each State under JnNURM and RAY

										(as on 26th	Nor 2014)
S1.	Name of State/ UT	No. of Projects Approved		Central Share Approved (₹ in crore)		Commulative Central Share Released (₹ in crore)		Target Houses Sanctioned		Achievement Houses Completed	
No.											
		JnNURM	RAY	JnNURM	RAY	JnNURM	RAY	JnNURM	RAY	JnNURM	RAY
1	2	3	4	5	6	7	8	9	10	11	12
1.	A and N Island	1	-	8.9	-	5.53	-	-	-	-	-
2.	Andhra Pradesh	66	6	1,071.60	77.81	1,085.79	32.87	75,565	2,850	58,991	-
3.	Arunachal Pradesh	4	4	63.42	77.39	58.94	27.77	1,172	1,536	276	-
4.	Assam	18	1	147.13	1	88.85	-	7,478	24	2,936	-
5.	Bihar	35	7	385.86	297.72	311.70	11451	29,103	11,276	3,721	-
6.	Chandigarh (UT)	4	-	300.94	-	379.02	-	17,696	-	12,736	-
7.	Chhattisgarh	27	8	466.57	121.04	370.06	41.8	35,748	4,313	17,322	-
8.	D and N Haveli	2	-	3.34	-	1.67	-	144	-	-	-
9.	Daman and Diu	1	-	0.51	-	0.29	-	14	-	14	-
10.	Delhi	16	_	1,155.44	-	1,085.27	_	55,124	-	22,924	-
11.	Goa	0	-	-	-	1.85	-	_	-	_	-
12.	Gujarat	67	18	1,239.17	391.58	1,154.16	127.84	1,36,334	15,944	1,11,002	864
13.	Haryana	25	7	218.54	350.29	220.14	108.94	13,223	7,842	12,162	-
14.	Himachal Pradesh	8	1	53.38	27.62	45.31	9.21	2,010	300	770	-
15.	Jammu and Kashmir	54	1	247.19	17.81	160.38	6.26	14,208	369	5,871	-

1	2	3	4	5	6	7	8	9	10	11	12
16.	Jharkhand	17	5	144.34	107.32	169.17	41.18	10,532	4,319	4,408	-
17.	Karnataka	52	41	630.54	1,038.84	605.79	382.75	45,355	36,554	41,243	-
18.	Kerala	60	5	399.42	66.06	379.08	25.38	45,826	2,118	32,755	50
19.	Lakshadweep	0	-	-	-	-	-	-	-	-	-
20.	Madhya Pradesh	71	18	393.36	464.53	458.01	175.55	38,595	15,760	26,332	=
21.	Maharashtra	177	-	3,948.89	-	3,246.18	-	2,24,970	-	97,911	-
22.	Manipur	7	-	76.26	-	76.26	-	4,079	-	3,706	-
23.	Meghalaya	6	-	62.78	-	51.91	-	1,680	-	224	-
24.	Mizoram	11	1	109.51	9.49	109.51	3.16	3,046	142	2,649	-
25.	Nagaland	3	3	146.90	41.68	135.52	16.23	6,265	1,054	4,611	-
26.	Odisha	44	18	238.23	352.56	210.00	125.86	15,027	13,332	9,160	-
27.	Puducherry	4	-	88.67	-	40.75	-	3,396	-	694	-
28.	Punjab	8	2	67.88	14.19	137.19	3.78	7,109	680	3,586	-
29.	Rajasthan	69	21	627.12	473.96	667.15	195.73	45,077	17,236	16,139	1,356
30.	Sikkim	4	-	46.98	-	46.98	-	293	-	235	-
31.	Tamil Nadu	145	16	1,445.73	140.09	1,402.57	54.35	1,29,987	5,035	93,710	-
32.	Telangana	56	7	949.78	161.56	954.54	20.25	86,366	5,960	71,772	-
33.	Tripura	6	4	52.01	77.92	52.01	-	3,371	3,005	3,211	-
34.	Uttar Pradesh	226	18	1,424.20	279.22	1,594.78	109.31	83,477	8,409	55,636	-
35.	Uttarakhand	29	7	99.73	65.11	101.25	24.86	4,941	1,581	2,095	-
36.	West Bengal	204	6	2,493.31	34.34	2,282.72	11.58	1,88,979	1,292	1,42,568	-
	GRAND TOTAL:	1,517	225	18,807.62	4,689.16	17,69.34	1,659.18	13,36,190	1,60,931	8,61,370	2,270

146 Written Answers to

[RAJYA SABHA]

Unstarred Questions